

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

**DISTRICT AND SESSIONS JUDGES – Transfers and Postings of District and Sessions Judges –
ORDERS - ISSUED.**

ROC.NO.1393/2023-B.SPL.,

NOTIFICATION NO.159-B.SPL.

**DATED:19.04.2023.
READ:**

The High Court is pleased to pass the following Transfers and Postings of District Judges:-

The District and Sessions Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post **and also the post(s) for which they have been holding full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER SARVASRI SRI/SMT	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	M.V. Ramesh, Formerly District & Sessions Judge, Khammam, who is reinstated into service vide proceedings, dated 4.4.2023.	Principal District & Sessions Judge, Kumaram Bheem Asifabad Vice SRI D.Ravindra Sharma Transferred	-	Principal District and Sessions Judge, Mancherial
2.	D. Ravindra Sharma, Principal District & Sessions Judge, Kumaram Bheem Asifabad.	Principal District & Sessions Judge, Jangaon (Post Kept Vacant)	Principal District and Sessions Judge, Mancherial	Principal District and Sessions Judge, Bhongir
3.	K. Sai Rama Devi, District Judge working	Chairperson, Telangana Value	Registrar General, High Court for the	Chairman, Industrial Tribunal

	on OD as Registrar Vigilance, High Court of Telangana.	Added Tax Appellate Tribunal, Hyderabad Vice Sri B.R. Madhusudhan Rao Transferred	State of Telangana	-I, Hyderabad
4.	B.R. Madhusudhan Rao, Chairperson, Telangana Value Added Tax Appellate Tribunal, Hyderabad.	Principal District & Sessions Judge, Medchal-Malkajigiri Vice Sri B.Suresh Transferred	Chairman, Industrial Tribunal -I, Hyderabad	I Additional District and Sessions Judge- cum-Metropolitan Sessions Judge- cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal- Malkajigiri District at Malkajigiri
5.	B. Suresh, Principal District & Sessions Judge Medchal-Malkajigiri.	Chairman, Telangana Wakf Tribunal, Hyderabad (Post Kept Vacant)	I Additional District and Sessions Judge- cum-Metropolitan Sessions Judge-cum- Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal- Malkajigiri District at Malkajigiri	Chief Judge, City Small Causes Court, Hyderabad
6.	D. Hemanth Kumar, IV Addl. Metropolitan Sessions Judge Hyderabad.	Principal District & Sessions Judge, Peddapally Vice Sri M. Nagaraju Transferred	II Additional Metropolitan Sessions Judge, Hyderabad- cum-XVI Additional Chief Judge, City Civil Court, Hyderabad	Principal District and Sessions Judge, Karimnagar
7.	M. Nagaraju, Principal District & Sessions Judge, Peddapally.	Principal District & Sessions Judge, Nalgonda Vice Sri B.S. Jagjeevan Kumar Transferred	Principal District and Sessions Judge, Karimnagar	I Additional District and Sessions Judge, Nalgonda

8.	B.S. Jagjeevan Kumar, Principal District & Sessions Judge, Nalgonda.	Principal District & Sessions Judge, Khammam Vice Sri Dr. T. Srinivas Rao Transferred	I Additional District and Sessions Judge, Nalgonda	I Additional District and Sessions Judge, Kothagudem
9.	Dr. T. Srinivas Rao, Principal District & Sessions Judge, Khammam.	Chairman, Industrial Tribunal-cum-Labour Court-cum- Addl. District & Sessions Judge, Godavarikhani (Post Kept Vacant)	I Additional District and Sessions Judge, Kothagudem	Principal District and Sessions Judge, Karimnagar
10.	G. Raja Gopal, Principal Special Judge for trial of SPE & ACB Cases, Hyderabad.	Principal District & Sessions Judge, Suryapet (Post Kept Vacant) (From 1.5.2023)	Prl. Special Judge for trial of CBI Cases, Hyderabad	Principal District and Sessions Judge, Bhongir
11.	R. Tirupathi, I Addl. District & Sessions Judge-cum- Metropolitan Sessions Judge, Rangareddy District at LB Nagar.	Principal Special Judge for trial of SPE & ACB Cases, Hyderabad Vice Sri G. Raja Gopal Transferred (From 1.5.2023)	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court Ranga Reddy District at L.B. Nagar	Prl. Special Judge for trial of CBI Cases, Hyderabad
12.	Dr. K. Pattabhirama Rao, Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	I Addl. District & Sessions Judge-cum- Metropolitan Sessions Judge, Rangareddy District at LB Nagar Vice Sri R. Tirupathi Transferred (From 1.5.2023)	II Additional Chief Judge, City Civil Court, Hyderabad	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B.

				Nagar
13.	S. Shiva Kumar III Addl. District Judge, Rangareddy	Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad Vice Sri Dr. K. Pattabhirama Rao Transferred (From 1.5.2023)	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar	II Additional Chief Judge, City Civil Court, Hyderabad
14.	J. Maithreyi, I Addl. District Sessions Judge Mancherial.	I Addl. Special Judge for trial of CBI Cases, Hyderabad Vice Sri Ch.V.R.R. Varaprasad Transferred	Principal District and Sessions Judge, Mancherial	Prl. Special Judge for trial of CBI Cases, Hyderabad
15.	Ch.V.R.R. Varaprasad, I Addl. Special Judge for trial of CBI Cases, Hyderabad.	Principal District & Sessions Judge, Adilabad Vice Smt M.R. Sunitha Transferred	Prl. Special Judge for trial of CBI Cases, Hyderabad	Principal District and Sessions Judge, Nirmal
16	M.R. Sunitha Principal Distri. & Sessions Judge, Adilabad.	Principal District & Sessions Judge, Wanaparthy Vice Sri Huzaib Ahmed Khan Transferred	Principal District and Sessions Judge, Nirmal	Principal District and Sessions Judge, Nagarkurnool
17	Huzaib Ahmed Khan Principal District & Sessions Judge, Wanaparthy.	Chairman, Cooperative Tribunal, Hyderabad. (Post Kept Vacant)	Principal District and Sessions Judge, Nagarkurnool	Chairman, Industrial Tribunal -I, Hyderabad
18.	K. Kusha, I Addl. Metropolitan Sessions Judge Hyderabad	I Addl. District & Sessions Judge, Suryapet Vice Smt. G. Premalatha Transferred	II Additional Metropolitan Sessions Judge, Hyderabad- cum-XVI Additional Chief Judge, City Civil Court, Hyderabad	Principal District and Sessions Judge, Suryapet

19.	G. Premalatha, I Addl. District & Sessions Judge, Suryapet.	I Addl. District & Sessions Judge, Warangal Vice Smt. C. Pavani Transferred	Principal District and Sessions Judge, Suryapet	Principal District and Sessions Judge, Warangal at Hanumakonda
20.	C. Pavani, I Addl. District & Sessions Judge, Warangal.	Addl. Judge, Family Court, Medchal- Malkajigiri District at Kukatpally. (Post Kept Vacant)	Principal District and Sessions Judge, Warangal at Hanumakonda	III Additional District and Sessions Judge- cum-II Additional Metropolitan Sessions Judge- cum-Principal Family Court, Medchal-Malkajigiri District at Kukatpally
21.	M. Kanaka Durga, Principal District & Sessions Judge, Gadwal.	I Addl. District & Sessions Judge, Nizamabad Vice Sri Bakaraju Srinivasa Rao Transferred	I Additional District and Sessions Judge, Gadwal	Principal District and Sessions Judge, Nizamabad
22.	Bakaraju Srinivasa Rao, I Addl. District & Sessions Judge, Nizamabad.	IX Addl. Chief Judge, City Civil Court, Hyderabad Vice Smt. G. Sunitha Ravindra Reddy Transferred	Principal Distri and Sessions Judge, Nizamabad	XXVI Additional Chief Judge, City Civil Court, Hyderabad
23.	G. Sunitha Ravindra Reddy, IX Additional Chief Judge, City Civil Court, Hyderabad.	Special Judge for trial of offences under the SC & ST (POA) Act-cum-III Addl. District & Sessions, Sangareddy (Post Kept Vacant) (From 1.5.2023)	XXVI Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Sangareddy
24.	P. Sivaram Prasad, VI Addl. District & Sessions Judge, Sathupally.	Special Judge for trial of offences under the SC & ST (POA) Act-cum-III	I Additional District and Sessions Judge, Kothagudem	Principal District and Sessions Judge, Nirmal

		Addl. District & Sessions, Adilabad Vice Sri M. Satish Kumar Transferred		
After assumption of charge as Special Judge for trial of offences under the SC & ST (POA) Act-cum-II Addl. District & Sessions, Adilabad, Sri P. Sivaram Prasad, will be full additional charge of the post of I Addl. District & Sessions Judge, Adilabad until further orders.				
Further, Smt. Vempati Aparna, the officer after completion of training, she will be full additional charge of the post of VI Additional District and Sessions Judge, Sathupally until further orders.				
25.	M. Satish Kumar, Special Judge for trial of offences under the SC & ST (POA) Act-cum-III Addl. District & Sessions, Adilabad.	VIII Addl. District & Sessions Judge, Rangareddy at LB Nagar Vice Sri Sugali Narayana Transferred	Principal District and Sessions Judge, Nirmal	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar
26.	Sugali Narayana VIII Addl. District & Sessions Judge Rangareddy District at LB Nagar.	I Addl. District & Sessions Judge, Jagtial Vice Sri A. Veeraiah Transferred	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar	Principal District and Sessions Judge, Jagtial
27.	A. Veeraiah I Addl. District & Sessions Judge, Jagtial.	III Additional Chief Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Principal District and Sessions Judge, Jagtial	XXVI Additional Chief Judge, City Civil Court, Hyderabad
28.	B. Papi Reddy, Metropolitan Sessions Judge, Hyderabad.	Principal District & Sessions Judge, Mahabubnagar Vice Smt. S. Premavathi Transferred	II Additional Metropolitan Sessions Judge, Hyderabad- cum-XVI Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Mahabubnagar
29.	S. Premavathi Principal District & Sessions Judge, Mahabubnagar.	Metropolitan Sessions Judge, Hyderabad Vice	I Additional District and Sessions Judge, Mahabubnagar	II Additional Metropolitan Sessions Judge, Hyderabad-cum-

		Sri B. Papi Reddy Transferred		XVI Additional Chief Judge, City Civil Court, Hyderabad
30.	R. Danie Ruth, I Addl. District & Sessions Judge, Khammam.	XI Addl. Chief Judge, City Civil Court, Hyderabad Vice Smt. K. Uma Devi Transferred	I Additional District and Sessions Judge Kothagudem	XXVI Additional Chief Judge, City Civil Court, Hyderabad
31.	K. Uma Devi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	I Addl. District & Sessions Judge, Khammam Vice Smt. R. Danie Ruth Transferred	XXVI Additional Chief Judge, City Civil Court, Hyderabad	I Additional District and Sessions Judge, Kothagudem
32.	B. Aparna Devi XIV Addl. Chief Judge, City Civil Court, Hyderabad.	Judge, Family Court- cum-II Addl. District & Sessions, Hanumakonda Vice Smt. M. Padmaja Transferred	XXVI Additional Chief Judge, City Civil Court, Hyderabad	Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda
33.	M. Padmaja, Judge, Family Court- cum-II Addl. District & Sessions, Hanumakonda.	XIV Addl. Chief Judge, City Civil Court, Hyderabad Vice Smt. B. Aparna Devi Transferred	Chairperson, Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge, Hanumakonda	XXVI Additional Chief Judge, City Civil Court, Hyderabad
34.	S.V.P. Chandrakala, XII Addl. District & Sessions Judge, Rangareddy District At LB Nagar.	Judge, Family Court- cum-III Addl. District & Sessions Judge, Mahabubnagar Vice Smt. P. Neeraja Transferred	IV Addition District and Sessions Judge-cum-IV Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar	I Additional District and Sessions Judge, Mahabubnagar
35.	P. Neeraja, Judge, Family Court- cum-III Addl. District & Sessions Judge,	Judge, II Addl. Family Court, Hyderabad (Post Kept Vacant)	I Additional District and Sessions Judge, Mahabubnagar	Judge, I Additional Family Court, City Civil Court,

	Mahabubnagar.			Hyderabad
36.	P. Vasanth, Principal District & Sessions Judge Mahabubabad.	Principal District & Sessions Judge, Bhadadri Kothagudem Vice Sri P. Chandrasekhara Prasad Transferred	Principal District and Sessions Judge, Warangal at Hanumakonda	I Additional District and Sessions Judge, Kothagudem
37.	P. Chandrasekhara Prasad, Principal District & Sessions Judge, Bhadadri Kothagudem.	Principal District & Sessions Judge, Mahabubabad Vice Sri P. Vasanth Transferred	I Additional District and Sessions Judge, Kothagudem	Principal District and Sessions Judge, Warangal at Hanumakonda
38.	D. Ramakanth, District Judge working on OD as Registrar Recruitment, High Court of Telangana	I Addl. Metropolitan Sessions Judge, Hyderabad Vice Sri K. Kusha Transferred (From 1.6.2023)	Registrar General, High Court for the State of Telangana	II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Additional Chief Judge, City Civil Court, Hyderabad
39.	D. Madhavi Krishna, I Addl. District & Sessions Judge, Adilabad.	V Addl. District & Sessions Judge, Rangareddy District at LB Nagar. (Post Kept Vacant)	Principal District and Sessions Judge, Nirmal	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar
40.	Kumar Vivek, Judge, Family Court- cum-IV Addl. District & Sessions Judge, Karimnagar.	Special Judge for trial of SPE & ACB Cases, Karimnagar Vice Smt. P. Lakshmi Kumari Transferred	Smt. P. Lakshmi Kumari	
41.	P. Lakshmi Kumari Special Judge for trial of SPE & ACB Cases,	Judge, Family Court- cum-IV Addl. District & Sessions Judge,	Sri Kumar Vivek	

	Karimnagar.	Karimnagar Vice Sri Kumar Vivek Transferred	
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The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charges or until further orders whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings atleast once in a week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- NOTE:
1. All the officers shall get themselves relieved from their present posts and join in their new posts on or before **26.04.2023** without fail.
 2. The officers mentioned at Sl.Nos.10 to 13 & 23 shall join on **01.05.2023** on availing joining time as admissible. The officer mentioned at S.No.38 shall join on 01.06.2023 on availing joining time as admissible.
 3. All the Officers under orders of transfer are directed to pronounce the judgments/orders which are already reserved and join at their new stations.
 4. The officer(s) at Sl.Nos.2, 17, 22, 27, 30, 33 & 35 are not entitled to draw transfer grant/ disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
 5. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
 6. The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty


REGISTRAR GENERAL

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).

3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad
12. **THE PRINCIPAL DISTRICT JUDGES:**
Adilabad, Manjeri, Nirmal, Kumuram-Bheem Asifabad, Karimnagar, Jagtial, Rajanna Sircilla, Peddapally, Kamam, Bhadradi-Kothagudem, Mahabubnagar, Jogulamba Gadwal, Wanaparthi, Narayanpet, Nagarkurnool, Sangareddy, Medak, Siddipet, Nalgonda, Suryapet, Yadadri-Bhongir, Nizamabad, Kamareddy, Rangareddy at L.B.Nagar, Medchal-Malkajgiri District at Malkajgiri, Vikarabad, Hanumakonda, Warangal, Jangaon, Mahabubabad, Mulugu and Jayashankar Bhupalapally District at Bhupalapally.
13. The Pay and Accounts Officer, Hyderabad:
14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Mancheri, Nirmal, Kumuram-Bheem Asifabad, Karimnagar, Jagtial, Rajanna Sircilla, Peddapally, Kamam, Bhadradi-Kothagudem, Mahabubnagar, Jogulamba Gadwal, Wanaparthi, Narayanpet, Nagarkurnool, Sangareddy, Medak, Siddipet, Nalgonda, Suryapet, Yadadri-Bhongir, Nizamabad, Kamareddy, Rangareddy District at Nampally Exhibition Grounds (Hyderabad), Medchal-Malkajgiri District at Malkajgiri, Vikarabad, Hanumakonda, Warangal at Hanumakonda, Jangaon, Mahabubabad, Mulugu and Jayashankar Bhupalapally District at Bhupalapally.
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II (Buildings) Section, (c) Vigilance Cell, (d) E.Section, (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section (k) Accounts Section, and (l) J.Special (M&T) Section, High Court for the State of Telangana, Hyderabad.

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